

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-538**  
IB-750/ND/2020

**IN THE MATTER OF:**

Renzon Tech Pvt Ltd

**Vs.**

Radical Solar Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 15.01.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of the parties. Matter is listed for the first time after the lockdown.

List on **04.03.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**